

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.54/BB/ 2017	-	Admission	Rule-6 of IB.	Ram Charan Company Pvt. Ltd., Vs Falcon Tyres Ltd.

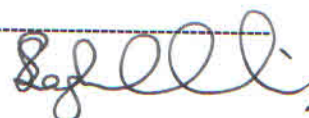
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **Raghuram**
Cadambi
for
C.K. Nandakumar
~~appearing for~~
~~m/s K. Laxmi~~

Petitioners



ORDER

Counsel for petitioner is present. This petition is also filed against Falcon Tyres Ltd., Already an IRP was appointed on the petition filed by other company against Falcon Tyres Ltd., that matter is pending for IPR's report. To hear the Counsel about maintainability of this petition against the same company. List it for hearing on 09/08/2017


Member (T)


Member (J)